

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO – 579**  
ANSWERED ON- 07/02/2024

**LOSSES DUE TO TRUCK STRIKE**

579 Shri B. Lingaiah Yadav:

Will the Minister of Road Transport and Highways be pleased to state:

(a) whether drivers of trucks, buses and oil tankers staged demonstrations and blocked roads at several places across States against stricter punishment for Hit and Run cases under the Bharatiya Nyaya Sanhita (BNS) 2023 which led to fears of fuel shortage;

(b) whether Government had held meetings with transporters' bodies, the All India Motor Transport Congress (AIMTC), to defuse the situation, if so, details thereof and if not, reasons therefor; and

(c) the details of loss reported due to such situation/sections changed in this regard/present status and steps being taken to avoid such situation in future?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) There were reports from several States about strikes/ dharna of truckers/ drivers unions, raising issues against provisions of enhanced punishment for hit-and-run cases under Bharatiya Nyaya Sanhita, 2023. The Government has taken cognizance of the concerns of the truckers regarding provision of imprisonment and fine under Section 106(2) of the Bharatiya Nyaya Sanhita, 2023. In this regard, a meeting was held with members of All India Motor Transport Congress (AIMTC) on 02.01.2024. The above provisions of the Sanhita have not yet come into force.

(c) No such details for losses are reported.

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